

रेल मंत्री (श्री हनुमंतैया) : (क) जी नहीं। इस स्टेशन पर दो प्रतीक्षालय पहले से ही मौजूद हैं एक अप प्लेटफार्म पर 506 वर्ग फुट का और दूसरा डाउन प्लेटफार्म पर 2816 वर्गफुट का।

(ख) और (ग). सूचना इकट्ठी की जा रही है और सभा पटल पर रख दी जायेगी।

Closure of Railway Workshop, Jamnagar (Western Railway)

4676. SHRI INDRAJIT GUPTA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it has been decided to close down the Western Railway's Workshop at Jamnagar ;

(b) if so, the grounds for the decision ;

(c) whether the Railway Administration has received representations suggesting alternative ways and means of keeping the workshop in operation instead of closing it down ; and

(d) whether in the event of closure, the workmen involved will be ensured of alternative employment ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) A final decision has not so far been taken.

(b) and (c). Does not arise.

(d) Yes.

Setting up of Cigarette Factories in State Sector

4677. SHRI S. A. MURUGANANTHAM : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the names of the State Government which have submitted proposals for starting cigarette factories in the State sector and the particulars of those proposals ; and

(b) the decision taken by the Central Government thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) :

(a) and (b). The State Industrial Development Corporations of Tamil Nadu, Jammu & Kashmir, Haryana and Kerala have been granted letters of intent for the establishment of new undertakings for the manufacture of 4500 million pieces per annum of cigarettes each. The applications of the Assam Industrial Development Corporation for a capacity of 3000 million pieces per annum and of the Madhya Pradesh Audyogik Vikas Nigam for a capacity of 4500 million pieces per annum are still under the consideration of the Government.

Reversion of Head Clerks/Senior Clerks to Lower Scale in Guntakal Division (Southern Railway)

4678. SHRI ESWARA REDDY : Will the Minister of RAILWAYS be pleased to state :

(a) whether some Head Clerks and Senior Clerks of the Engineering Department of Guntakal have been reverted to lower scales of pay with effect from 1st April, 1971 ;

(b) if so, the reasons for reversion ;

(c) whether the concerned staff and their union have made any representation in this regard ; and

(d) if so, the action taken on this representation ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Yes. Four Head Clerks in scales Rs. 210-380 and eleven Senior Clerks in scale Rs. 130-300 were reverted to lower grades.

(b) The reversions had to be made on completion of certain works, and resultant abolition of work-charged posts.

(c) and (d). The Southern Railway Mazdoor Union represented against the decision and they were advised that the reversions had been ordered owing to completion of certain works and that before these reversions were ordered, the possibility of continuing the affected staff against other work-charged posts in the same grade had been fully examined.

Setting up of Thermal Power Plant in Kutch

4679. DR. MAHIPATRAY MEHTA : Will the Minister of IRRIGATION AND

POWER be pleased to state whether Government have any proposal to set up a thermal power plant in Kutch based on the lignite found there ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : No, Sir, The Government have no proposal at present to set up a thermal power plant in Kutch based on the lignite found there as the quality and quantity of lignite are under investigation.

Increase in frequency of Local Trains between Madras and Trivellore

4680. **SHRI C. GHITTIBABU :** Will the Minister of RAILWAYS be pleased to state :

(a) whether Government propose to increase the frequency of local trains between Madras and Trivellore in view of the increased passenger traffic ; and

(b) whether Government propose to speed up trains between Madras Central and Arko-nam to reduce the running time ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) No, because Madras Central has no spare capacity to deal with additional trains.

(b) No. The trains in this section are already booked to run at the permissible speed consistent with track and traction.

Stopping of Train at Tambaram

4681. **SHRI C. CHITTIBABU :** Will the Minister of RAILWAYS be pleased to state whether Government propose to consider stopping of train Nos. 119/120 and 117/118 at Tambaram to facilitate travelling public around Tambaram area ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : The proposal was considered by the Zonal Time Table Committee and was disapproved.

Schemes for Prevention of Sea-erosion in Maharashtra

4682. **SHRI SHANKARRAO SAVANT :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the names of schemes for prevention of

sea-erosion undertaken or subsidised by the Central Government in Maharashtra ; and

(b) the extent of the financial stake of the Central Government in these schemes ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) and (b). Anti-sea erosion works from a part of the flood control programme and are included in the State sector. Beginning from the Fourth Plan, Central assistance to the State Governments for their Plan schemes is being provided in the shape of block loans and grants and is not tied to any particular project or head of development. As such, the question of undertaking anti-sea erosion schemes or subsidising them by the Central Government does not arise.

Consideration of Running Allowance for deduction of House Rent

4683. **SHRI PRAVIN SINGH SOLANKI :** Will the Minister of RAILWAYS be pleased to state :

(a) whether the allotment of accommodation is being done taking into account the pay drawn by the employees ;

(b) whether in cases of running staff, the recovery of rent is being made taking into consideration running allowance ;

(c) if so, whether the pay slab in such cases is considered by adding the portion of running allowance ;

(d) if so, the number of employees of running staff eligible for accommodation ; and

(e) the particulars of accommodation provided to Loco Running staff with classification of accommodation on divisional basis ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Allotment of various types of quarters is done in accordance with the specific scales of pay prescribed for different types of quarters for the purpose.

(b) and (c). Yes. In the case of running staff who draw pay in the authorized scales, pay for the purpose of rent for Railway quarters is pay plus 40% of pay, which latter represents the pay element in the running allowance.